

List of cases where Case Management Hearing was held during the month of April-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-143/21	LAKHI RAM VS. KASHI RAM HALDIRAM BHUJIA WALA	PRAVEEN CHAUHAN	12.01.2021	06.04.2022
			CS COMM-3043/19	UFLEX LTD. VS. R.P HOME LTD.	VIVEK FOAMMUNSHI	24.12.2019	08.04.2022
			CS COMM-3031/19	ICICI BANK VS. HARSH	VAGEESH KUMAR	24.12.2019	12.04.2022
			CS COMM-1615/20	ALTSTONE INDUSTRIES VS. KARUR VYSYA BANK	MS. MANSHA	28.10.2020	26.04.2022
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	CS (COMM)/2812/2019	M/S GOYAL TEXTILE Vs M/S INFINITY AP-PEREAALS AND OTHERS	SH ANKIT GUPTA	28-11-2019	29-04-2022

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3	Sh. Pawan Kr. Jain, Judge, Commercial Court-03	CENTRAL	CS(COMM) 682/2019	SANYOGITA SACHDEVA V/S M/S MALTI ENGINEERS	SH. RAJEEV KUMAR TEWARI	08.05.2019	07.04.2022
			CS(COMM) 1163/2020	ORIENTAL TERIMEX LTD. V/S HARISH KUMAR B. @ HARISH NAKODA	SH. SRIKANT LAKHERA	29.08.2018	20.04.2022
			CS(COMM) 2803/2019	PANKAJ VIJ V/S NORTH DELHI MUNICIPAL CORPORATION & ANR.	SMS. SWENKA TRIPATI	26.11.2019	21.04.2022
			CS(COMM) 171/2019	M/S JAGDISH AND SONS PVT. LTD. V/S RIZUL CREATIONS	SH. RAJESH JHA	02.02.2019	22.04.2022
			CS(COMM) 1299/2019	DIGITAL RADIO (MUMBAI) BROADCASTING LTD. V/S PRABHATAM ADVERTISING PVT, LTD.	SH. V.V. MANOHA RAN	23.07.2019	28.04.2022

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4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM)-337/2021	SURYA PRAKASH NDMC & ANR VS	SATYENDER KUMAR SINGH	27.01.2022	04.04.2022
			CS (COMM)-3943/2020	M/S ADITYA PROMOTERS LTD VS. M/S JNB MARKETING INDIA PRIVATE LTD	RAVI CHAND GARG	28.10.2020	08.04.2022
			CS (COMM)-765/2021	ICICI BANK LTD VS. RAJ SINGH	HEMANT GUPTA	04.03.2022	21.04.2022
			CS (COMM)-939/2021	PUNJAB NATIONAL BANK VS. AJAY KHATRI	PAWAN KUMAR GUPTA	17.03.2022	21.04.2022

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			CS (COMM)-1689/2021	SATNAM AND COMPANY VS. ICICI BANK LIMITED	ASHNA BHAGAT ADV.	06.11.2021	11.04.2022
			CS (COMM)-2636/2021	SHREE SHYAM CREATION VS. JITENDER GOYAL	MS. APRAJITA BALAJI	02.08.2021	25.04.2022
			CS (COMM)-1649/2021	KASABARAM DEWASI VS. SACHIN GUPTA	MUKESH AGGARWAL	13.05.2021	29.04.2022
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL					

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6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMER CIAL)-06, CENTRAL	CENTRAL					
7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West					
8	Vacant Court of Sh. Gurdeep Singh, DJ (Commercial Court)-02	West					
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		NIL			

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10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS COMM-669 / 2021	VORTEX FACILITIES MANAGEMENT PVT LTD Vs SADHNA KUMAR	MR. SANJAY CHRISTOPHER	24.12.2021	01.04.2022
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03	NEW DELHI	CS (COMM.)/527/2021	SHRI ANDREAS SINGH WADHWA Vs. NATIONAL TEXTILE CORPORATION LTD	S C Singhal	23-11-2021	21-04-2022
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS DJ868/18	M/S AA STUDIO CONSULTING PVT. LTD. Vs. PAPERCATS CREATIVE SOLUTION PVT. LTD.	Sh RN Yadav	15.09.2018	26.04.2022
			CS (COMM)377/21	SH BHIM SAIN MITTAL Vs. PYARELAL AND SONS JEWELLERS	Sh. Manas Raghuvanshi	16.11.2021	30.04.2022

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			CS (COMM) 65/21	SANJAY RELAN Vs. COSMETIC KITCHEN PVT. LTD THROUGH PARTNER	Sh. Rishabh Kumar	02.02.2021	01.04.2022
			CS (COMM) 126/22	ICICI BANK Vs. ANU MALIK	Sh. Aditya Nath	14.02.2022	08.04.2022
			CS (COMM) 42/21	VRINDA SALES CORPORATION Vs. NAVRANG INFRASTRUCTURE INC	Sh. Manish Kumar	15.01.2021	30.04.2022
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM) /18/2020	COTY BEAUTY GMBH VS LYLAL BLANC PRIVATE LIMITED AND ANR.	S.K. BANSAL	18.01.2020	31.03.2022

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			CS(COMM)/221/2020	COMPASS (GROUP) INDIA SUPPORT INDIA PVT. LTD. VS KERAN PERSHAD	P.K. MITTAL	14.08.2020	06.04.2022
			CS(COMM)/146/2021	ROYAL ENGINEERING CONSULTANCY PVT. LTD. VS ROYALSHIELD TECHNOLOGIES INDIA PVT. LTD.	SRIDHAR AN R. RAM KUMAR	27.03.2021	26.04.2022
			CS(COMM)/17/21	NASIR HUSSAIN VS RAJENDRAH GUPTA ANDS ORS.	ASHUTOS SHUKLA	06.01.2021	26.04.2022

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			CS(COMM)/57/2021	CHIRANGE LAL VS TOKIO IFFCO INSURANCE CO. LTD.	PALAK MUNJAL	27.01.2021	27.04.2022
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST					

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15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST					
16	SH. SANJAY SHARMA-I	EAST	CS (COMM) NO. 375/209	KUNAL ENTERPRISES VS UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD	AMIT KUMAR AND ACHIN GOYAL	11.10.2019	05.04.2022
			CS (COMM) NO. 51/2011	DEEPAK GUPTA BABA VS BILLIARDS ACADEMY	SANDEEP SINGH AND VISHAL SHARMA	22.02.2021	06.04.2022

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			CS (COMM) NO. 217/2020	NITIN CLOTH MERCHANT VS M/S PATRONA APPARELS	RAVI KUMAR AND RAJENDER SINGH	11.11.2020	06.04.2022
			CS (COMM) NO. 70/2020	RST ELECTRICALS PVT LTD VS HABITECH INFRASTRUCTURE LTD	SS DHIR ANIRUDDH SINGH AND NITIN BHARDWAJ	31.10.2018	05.04.2022
			CS (COMM) NO. 46/2021	HABITECH INFRASTRUCTURE VS RST ELECTRICALS PVT	ANIRUDDH SINGH AND SS DHIR	12.04.2021	05.04.2022.

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			CS (COMM) NO. 66/2021	M/S EURO TOYS PVT. LTD. VS. KAMLESH JAIN	SACHET SHARMA AND ASHISH AGGARWAL	22-03-2021	18-04-2022
			CS (COMM) NO. 373/2019	ISHRAIL KHAN VS. PARVEEN JAIN	TRILOK CHAND VS. AMIT TANWAR	04-10-2019	18-04-2022
			CS (COMM) NO. 46/2021	HABITECH INFRASTRUCTURE REVS RST ELECTRICALS PVT	ANIRUDDH SINGH AND SS DHIR	15-02-2021	05-04-2022

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			CS (COMM) NO. 70/2020	M/S RST ELECTRICALS PVT. LTD VS M/S HABITECH INFRASTRUCTURE LTD.	ANIRUDDH SINGH VS. NITIN BHARDWAJ	31-10-2018	05-04-2022
			CS (COMM) NO. 136/2020	KAILESH PANDIT VS M/S BUILDWAY CONSTRUCTION PVT. LTD.	PARIKSHI SINGH VS. ABHISHEK JHA	24-01-2019	11-04-2022
			CS (COMM) NO. 89/2021	M/S R.S. PAPER VS. SEASTAR GLOBAL LOGISTIC LTD.	M/S SHARMA VS. NITIN SINGH	09-04-2021	08-04-2022

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			CS (COMM) NO. 109/2020	VIVEK TRAVELS VS. NATIONAL INSURANCE CO. LTD.	RAKESH KUMAR VS. SEEMA CHHABRA	20-02-2020	12-04-2022
			CS (COMM) NO. 454/2019	M/S SSRABHAY INTERNATIONAL VS TRIVENI ENGINEERING AND INUDUS LTD.	KUMAR SINGHAL VS. ATUL CHATURVEDI	26-11-2019	07-04-2022
			CS (COMM) NO. 124/2021	MANISH SINGHAL VS. EDMC	GANESH KUMAR VS. PK CHAUHAN	26-08-2021	16-04-2022

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			CS (COMM) NO. 195/2021	JYOTI VOEL VS. M/S VARDHMAN	NAVEEN THAKUR VS. NAVEEN DABAS	29-10-2021	22-04-2022
			CS (COMM) NO. 60/2021	NITIN TYAGI VS. INSURANCE COMPANY LTD.	HK DHARIWAL VS. AMIT SHARMA	10-03-2021	25-04-2022
			CS (COMM) NO. 209/2019	M/S SSS TRADEZONE VS. UNITED INDIA INSURANCE	PRATEEK TEWARI VS. S. GHOSH	01-10-2018	25-04-2022

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17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM)-548/2020	ORIENTAL INSURANCE CO. LTD. VS. HAVELLS INDIA LTD.	MOHIT ARORA	21.11.2020	19.04.2022
			CS(COMM)-311/2019	EXTRAMILE CARGO MOVERS VS. SIGMA SUPPLY CHAIN	G.L.VERMA	17.12.2019	29.04.2022
			CS(COMM)-202/2019	AMAN SINGHAL VS. M/S SHYAM TYAGI ENTERPRISES	ROBIN	27.09.2019	13.04.2022
			CS(COMM)-40/2021	CAPITAL CARS PVT. LTD. VS. ELEGANT MISHRA	MANISH	23.01.2021	30.03.2022
			CS(COMM)-41/2021	GOVIND AGENCIES M/S ADITYA COLLECTION	RAHUL SHARMA	23.01.2021	25.04.2022
			CS(COMM)-526/2020	DELHI URBAN SHELTER SHUSHIL KUMAR SINGH	R.K. ALAGH	07.11.2020	13.04.2022
19	MS. SUKHVINDER KAUR	Shahdara					

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20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West					
21	MS. BARKHA GUPTA, DJ(COMM)	North					
22	VACANT COURT OF SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS (COMM) 99/2019	BIKON ENGINEERING VS ALPRO CONSUMER PRODUCT	HANSRAJ YADAV	20.07.2019	04.04.2022
			CS (COMM) 63/2019	KRISHAN VS VINOD KAPUR	KRISHAN KR. SINHA	07.05.2019	05.04.2022
			CS (COMM) 164/2019	ASHISH PIPES VS SHARMA SALES	AMRESH ANAND	01.10.2019	06.04.2022
			CS (COMM) 54/2018	RAJ GANGWANI VS NEHA CHOPRA	S.K. SIWAL	11.12.2018	08.04.2022
			CS (COMM)-12/2019	M/S EXPRESS LOGISTICS VS M/S J FURNISHING P. LTD.	JV S ARVIND	15.02.2019	12.04.2022
			COUNTER CLAIM-11/2019	M/S J S FURNISHING P. LTD. VS M/S J.V. EXPRESS LOGISTICS	ARVIND	22.03.2019	12.04.2022

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			CS (COMM) 153/2019	PANKAJ PURI VS S N GANDHI	INITIN MITTAL	21.09.2019	16.04.2022
			CS (COMM) 188/2019	NAVEEN KUMAR SHARMA VS CARE HEALTH INSURANCE LTD.	BHANU KAUSHIK	20.11.2019	18.04.2022
			CS (COMM). 47/2020	M/S S P REPCON UNITED CHAIN	VS A.K. PANDEY	23.01.2020	19.04.2022
			CS (COMM) 259/2021	RAKESH KUMAR VS GYAN SHAKTI	A.K. PANDEY	21.10.2021	19.04.2022
			CS (COMM) 15/2018	M/S SPRINT SEDAN VS RELIANCE CAPITAL INSURANCE	SADHNA CHOUDHARY	27.10.2018	20.04.2022